

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1499**

TO BE ANSWERED ON THE 2nd AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)

SAFE CITY PROJECT

1499 SHRI K.C. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a project namely Safe City Project is being implemented in the eight cities of the country since 2019;**
- (b) if so, the details of the projects and the cities selected for implementation of the project, State-wise;**
- (c) the funds earmarked for the purpose, city-wise; and**
- (d) the time by when the other cities of the country will also be covered under the project?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including crime against women are with the respective State Governments. However, as part of several initiatives for safety of women by the Government of India, Safe City Projects have been approved by the Ministry of Home Affairs with

centrally sponsored funding in eight cities namely Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, and Mumbai. The projects involve identification of hotspots for crime against women and deployment of various components including infrastructure, technology adoption, and capacity building in community through awareness programmes which will enable safety for women.

Safe City Project is a Centrally Sponsored Scheme, and the approved funds are as follows: -

City	Funds Approved (Central & State Share) (in Rs. Crores)
Ahmedabad	220.11
Bengaluru	667.00
Chennai	425.06
Delhi	617.71
Hyderabad	282.41
Kolkata	181.32
Lucknow	194.44
Mumbai	252.00
Total	2840.05
